

local market and was re-exported to European buyers at a loss;

(c) if so, what are the reasons therefor;

(d) what is the amount of loss suffered by Government in this transaction; and

(e) whether in view of the changed circumstances Government propose to withdraw the ban on the refining of indigenous groundnut oil?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES & COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) STC supplied in all 668.50 MT of groundnut oil to tide over a temporary shortage to some vanaspati units viz. Delhi Cloth Mills, Ganesh Flour Mills, Delhi and Kanpur, Ashwin Industries, Samalaya, New Bharat Ban. Doraha, Sohilraj, Bhavnagar, Amrit Ban, Ghaziabad and Rajpura, Oswal Van. & Gen. Industries, Ludhiana, Modi Vanaspati, Modinagar, Markfed, Mettur Chemical Industries for the production of vanaspati. The price at which the oil was issued is Rs. 8250/- per MT.

(b) to (d) In July last year, when the prices of indigenous groundnut oil were soaring up and internal market arrivals low, it was decided, after ascertaining the requirements of the State Governments, to import groundnut oil for distribution during festival season. The oil after refining was intended to be retailed at a price of Rs. 8.50 per kg. which was much lower than the then existing retail prices. Events, however, took a different turn. Even before the arrival the prices of indigenous groundnut oil started coming down sharply. The State Governments, therefore, withdrew their requisitions they had earlier made for allotment of imported groundnut oil. Alternative modes of disposal of the oil were then thought of. Various refining units requested for the allocation of the oil and the

STC invited open tender. Response was very poor and consequently all the tender offers were rejected. The oil could not be offered to the State Governments at break-even price considering the unprecedented phenomenon of a declining trend in the edible oil prices even in the lean season. Taking all factors into account, Government decided to permit STC to re-export 14,500 tonnes of imported groundnut oil which was in storage in Bombay. Re-export measures were finalised by the STC on satisfactory terms.

(e) The Order banning the refining of indigenous groundnut oil of expeller origin is periodically under review and appropriate action will be taken as necessary. As at present the ban is to continue till end of December, 1978.

#### star Hotels

1475. SHRI MAHADEO PRASAD VARMA:  
SHRI RAMESHWAR SINGH:  
SHRI LADLE MOHAN NIGAM:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the details of the 'Star Hotels' built in the Central public sector, the foreign exchange expended on them and the foreign exchange earned by them during the last three years,

(b) the present financial position of these hotels; and

(c) whether any Janata Hotels are proposed to be built in Jammu and Kashmir

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) A statement is attached.

(c) All State Ministers of Tourism were requested to identify suitable sites for construction of Janata Hotels

in their respective States. The Government of Jammu and Kashmir have indicated that the land for the construction of a Janata Hotel is yet to be

acquired. The construction of the hotel will depend on the availability of resources in the Central and/or State Sectors.

### Statement

*Details of Star Hotels built in the Central Public sector in the last 3 years along with the statement showing expenditure incurred and earnings made in foreign exchange including details showing net profit/loss account.*

(Rs. in lakhs)

Name of the Hotel	1975-76	1976-77	1977-78 (Provisional and subject to audit)
<b>I. T. D. C.</b>			
<b>(a) Anand Hotel, Calcutta—</b>			
(i) Foreign exchange earned	5.79	13.80	18.20
(ii) Foreign exchange expended	2.28	1.00	1.98
(iii) Net Profit/Loss	(—)32.69	(—)27.31	(—)16.41
<b>(b) Kovalam Hotel, Kovalam—</b>			
(i) Foreign exchange earned	2.09	11.29	12.75
(ii) Foreign exchange expended	0.39	1.41	..
(iii) Net Profit/Loss	(—)19.14	(—)24.18	(—)15.93
<b>(c) Hotel Pataliputra, Patna—</b>			
(i) Foreign exchange earned	..	1.33	1.17
(ii) Foreign exchange expended	..	..	..
(iii) Net Profit/Loss	..	(—)6.05	(—)9.86
<b>H. C. I.</b>			
<b>Centaur Hotel, Bombay—</b>			
(i) Foreign exchange earned	23.96	97.25	127.60
(ii) Foreign exchange expended	4.09	2.03	11.82
(iii) Net Profit/Loss	(—)86.11	(—)34.13	22.00

**Distribution of Essential Commodities by the National Agricultural Co-operative marketing Federation of India Limited.**

1476. SHRIMATI PRATIBHA SINGH:

SHRIMATI MARGARET

ALVA:

to the Government of

SHRI JAGJIT SINGH ANAND.

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what are the functions and activities of National Agricultural Co-